

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP 309 (ND) 2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
18.01.2018.**

**NAME OF THE COMPANY: M/s Incredible Intelligence Services Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner: Mr. Kamlesh Kumar Chaurasiya, CA  
Ms. Divya Sood and Mr. Aanchal Jain, CS

For the Respondent: Mr. Omkar Singh, Counsel for the I.T. Dept.

**ORDER**

Compilation of documents have been filed by the Appellant which include Bank Statement as well as Income Tax Statement to substantiate that they have been in business.

To come up for orders/ clarifications.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**